GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3974 ANSWERED ON:18.12.2012 FACILITIES TO PRISONERS Abdulrahman Shri ;Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of prisoners belonging to the Muslim community in various jails in the country, State-wise;
- (b) whether there is sufficient arrangement in the jails to provide basic facilities to the Muslim prisoners in the holy month of ramazan;
- (c) if so, the details thereof;
- (d) whether the Union Government has issued instructions to jail authorities for providing all facilities to the Muslim prisoners in order to perform rituals of holy ramazan, sehri and iftar; and
- (e) if so, the details thereof and the steps taken to stop harassment of Muslim prisoners?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): As per the data compiled by National Crime Records Bureau (NCRB) at the end of year 2011, there are 75053 prisoners in the jails of the country belonging to the Muslim community. A statement showing State-wise data relating to the prisoners of Muslim community in enclosed at Annexure.
- (b) to (e): "Prisons" is a State subject as per Entry 4 of List II of the Seventh schedule to the Constitution of India. Therefore, the administration and management of prison is primarily the responsibility of the State Governments. There are sufficient arrangements in the prisons to provide basic facilities including special food to the Muslim prisoners during the holy month of Ramazan to observe their rituals.